

Reservation from Azamgarh

684. DR BALIRAM Will the Minister of RAILWAYS be pleased to state .

(a) whether reservation is being done for some trains from Azamgarh station of Uttar Pradesh

(b) if so, whether the Government propose to make arrangements for reservation of some seats at Azamgarh for trains leaving Mau, Varanasi, Allahabad stations for Delhi, Bombay, Calcutta and Assam

(c) if so, the details thereof, and

(d) if not, the steps being taken by the Government to extend facility for reservation of seats for the residents of Jaunpur, Azamgarh, Mau and Faizabad districts?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) Yes, Sir.

(b) No, Sir

(c) Does not arise

(d) Adequate reservation quotas are available at Azamgarh, Mau and Jaunpur. Computerised passenger reservation system has been provided at Faizabad for securing reservations

[English]

Accident at Kollidam

685. SHRI E. AHAMED
SHRI KODIKUNNIL SURESH

Will the Minister of RAILWAYS be pleased to state

(a) whether any train accident has occurred recently in Kollidam district of Kerala

(b) if so, the details thereof and the causes therefor.

(c) the number of persons died and injured in the accident, and

(d) the details of the compensation paid to the victims?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) and (b) Yes, Sir. On 14.5.1996, at 13.25 hrs PP-4, Kayankulam-Ernakulam Passenger train dished against a Bus at unmanned level crossing between Haripad and Kayankulam stations of Trivandrum division of Southern Railway. The accident occurred due to negligence on the part of driver of Bus who tried to cross the level crossing in the face of approaching train.

(c) In this accident 36 persons were killed and 8 were injured

(d) No compensation is paid to the victims in case of unmanned level crossing accidents. However, an ex-gratia payment of Rs. 5,000/- to the kins of the dead and Rs. 1,000/- to the grievously injured persons was made on compassionate grounds

Swatantrata Sainik Samman Pension

686. SHRI DADA BABURAO PARANJPE Will the Minister of HOME AFFAIRS be pleased to state

(a) the number of applications for grant of Swatantrata Sainik Samman Pension pending with the Government with period of pendency State-wise

(b) the reasons for delay in finalising these cases if any, and

(c) the time by which the pending cases are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) (a) to (c) All timely applications for grant of freedom fighters pension have been considered at least once and appropriate decisions communicated to the applicants. Aggrieved with the decision of the Government regarding rejection of claims, the applicants keep on sending review petitions/representations. If the applicants furnish some additional acceptable documentary evidence along with such review petitions, such cases are reconsidered. However, as on 1-7-1996 only 21 fresh applications received from the following states were pending with the Government :-

Andhra Pradesh	14
Uttar Pradesh	4
Rajasthan	1
Haryana	1
Maharashtra	1

While every possible effort is made to communicate the decision to the applicants on their claims in the shortest possible time, receipt and disposal of claims for pension being a continuous process, no definite time frame can be laid down for disposal of claims for pension.

Consumption of Fertilizers

687. SHRIMATI VASUNDHARA RAJE Will the Minister of AGRICULTURE be pleased to state

(a) whether the Government have made any study on the overall demand of different kinds of fertilizers State-wise, and

(b) if so, the annual demand and consumption of each kind of fertilisers in every State during last three years?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) (a) and (b) The requirement of fertilizers which are under statutory price control is assessed in consultation with the State Governments and Union Territory Administrations in Advance of each crop season. Details of State-wise